

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(58)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/47/2016  
NAME OF THE PETITIONER(S) : V. Premavidhya Sangar & 2 Others  
NAME OF THE RESPONDENT(S) : Sanco Trans Limited & Another  
UNDER SECTION : 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

*D K SPM BDK.com a P-3. Advocate. R. Ramkrishna*  
*K. Gowtham Kumar*  
*Athiban Vijay*  
*counsel for*  
*R1-2*  
*for*  
*Athiban*

**ORDER**

Counsel for Petitioner present. Counsel for Respondent present and submitted that R1 Company is ready to give details of the accounts and ~~both the parties will~~ *reconcile the differences for* sit and sort out the issues. ~~Based on~~ this, they need time. At request, time is enlarged. Put up on **11.08.2017 at 10.30 A.M.**

*S. Vijayaraghavan*  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

*Ch. Mohd Sharief Tariq*  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)